# GOVERNMENT OF INDIA MINISTRY OFURBAN DEVELOPMENT RAJYA SABHA

### **QUESTION NO18.11.2010**

### ANSWERED ON

## **UNAUTHORISED STRUCTURE IN CHANAKYAPURI.**

1059 Dr. Janardhan Waghmare

Will the Minister of COALCOALCOALCOALURBAN DEVELOPMENT be pleased to state :-

- (a)whether Government is aware that an unauthorized structure has come up on the DDA reserved forest land, Madhu Limaye Marg, Chanakyapuri, New Delhi;
- (b)if so, the steps being taken to remove the encroachment; and
- (c)the penal action being taken against the officers and staff who connived with the unscrupulous elements in grilling the public land?

# **ANSWER**

THE MINISTER OF STATE IN THE MINSTRY OF URBAN DEVELOPMENT

(SHRI SAUGATA ROY)

- (a):DDA has reported that it does not maintain any reserve forest land in Chanakyapuri.
- (b)& (c):Does not arise in view of reply at (a) above.